

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2446**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

RECRUITMENT FOR ISIS BY INDIANS ABROAD

2446. SHRI A.P. JITHENDER REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government maintains any records of Indians residing abroad and Indians working in other countries who have been a source of recruitment for the Islamic State;

(b) if so, the details thereof and the action taken against them;

(c) if not, whether there has been any efforts to maintain a reliable record for the same; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): The information of Indians residing abroad are maintained by the respective Embassies/High Commissions/Consulates of India, which also maintain liaison with the Indian diaspora and the Law Enforcement Agencies of the host Government. The Indian Intelligence Agencies also maintain liaison with their counterpart Agencies of other countries and the information about such activities is shared. Action in such cases is taken by the Law Enforcement Agencies as per law.
